standard under IO-j-2+3 system from outside the Union Territory of Delhi after passing the Higher Secondary Examination from Delhi and thereafter having graduated from Delhi University (3 yrs. Degree course) and now intend t_0 seek admission to Post-Graduate courses during the current year?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): According to the decision of the Delhi University, candidates who have passed their Bachelors' degree Exami. nation under 10-j-2+3 scheme of education or an examination recognised as equivalent thereto, will be eligible for registration to the post-graduate courses, i.e., MA|MSc|M Com. with effect from the current academic year. The University has also decided that students who have received 15 years of formal education i.e., pass in the examination from a statutory body within the prescribed duration of course (s), shall also be eligible for admission to post-graduate courses of the University.

Students Grievance Committee

2930. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of EDUCATION be pleased to state:

(a) whether it i_s a fact that the Executive Council of Delhi University and recently decided to set up a students' grievance committee in response to the long standing demand of the students of the University;

(b) if so, what will be the main functions of the committee;

(c) the name_s of members of the Committee; and

(d) the number of complaints which have so far been received by the Committee and the action tajken on those complaints so far?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCD\L WEL- FARE (SHRIMATI SHESLA KAUL): (a) Yes, Sir. The Delhi University has decided, in principle to set up a Students' Grievances Committee.

(b) According to the decision taken by the University, grievances of College students should first be considered by the Joint Teachers and Stu. dents Consultative Committe_e at the College level. In case the student concerned is not satisfied with the decision of the College level Committee, and if his grievance relates to any alleged violation of the~-pn>visions of the University Act, Statutes"--and Ordinances, the matter coui^ be -^{on}" sidered by the Grievances Committee on receipt of a specific request from him. The Committee will, however, not consider any grievances relating to disciplinary cases, matter of con. fidential or secret nature, and eases involving use of unfair means at the University Examinations.

(c) and (d) The composition of the Committee has not yet been decided, and the Committee hag not started functioning.

Historical Monuments in Chitradurga

2931. SHRI H. HANUMANTHAPPA: Will the Minister of EDUCATION be pleased to state:

(a) the details of the historical monuments listed in Chitradurga District of Karnataka; and

(b) the details of the schemes to maintain these monuments?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The centrallyprotected historical monuments in Chitradurga District of Karnataka are: Asoka inscriptions at Brahmagiri; Fortress and temples on the hill at Chitaldrug; Hariharesvara temple at Haribar; Inscription and Jatingi Rameewar temple on Jatingi Ramesvara HMI; and Akkatangi temple and Asoka inscriptions on Emmethammananagundu at Siddapur.

(b) The monuments are being maintained as per the, actual needs. During the current financial year provisions have been made for special repairs to the Fortress at Chitaldrug and Hari-haresvara temple at Harihar.

एशियाड परियोजनाओं क लिये इस्पात और सीमेंट का ग्रावंटन

2932. श्री हुक्मदेव नार[ा]यण यादव : डा० महावीर प्रसाद :

क्या शिक्षा मंत्री 19 मार्च, 1982 को राज्य सभा में ग्रतारांकित प्रश्न 2219 के दिये गये उत्तर को देखेंगे ग्रौर यह बताने की कृपा करेंगे कि :

(क) एशियाड से संबंधित निर्माण परियोजनाओं तथा उसकी सफलता को पूर्ण बनाने के लिए इस संबंध में हो रहे ब्रन्य सहयोगी निर्माण कार्य हेतु किस-किस कार्य के लिए कितना-कितना इस्पात और सीमेंट आवंटित किया गया है ; और

(ख) प्रत्येक मद का कितनो-कितनो मात्रा में उपयोग किया गया और कितना उपयोग करना वाकी है, निर्माण संबंधी कितना कार्य पूरा हो गया है और कितना ग्रधूरा है ?

शिक्ता तथा संस्कृति और समाज कल्थाण संवालयों में राज्य संवी (श्रीमती शोला कौल): (क) ग्रीर (ख) सूचना एकव की जा रही है और सभा पटल पर रख दी जाएगी ।

Functioning of National Library

2933. SHRI KALYAN ROY: Will the Minister of EDUCATION be pleased to state:

(a) whether attention of Government has been drawn to a news item entitled 'books on national library floor' in the 'Statesman' of 3rd July, 1982.

to Questions

(b) if so, what steps have been taken to make adequate arrangement for keeping the books; and

(c) what are the details of the plans to improve, the functioning of the Library in order to enable the scholars and research students to make full use of the Library?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCA-TION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes. Sir.

(b) The Government is fully aware of the problem of shortage of space in the National Library, Calcutta and have already drawn up plans for the construction of a new annexe building for the Library during 6th Five Year Plan. However, to meet the immediate need of the Library it has been decided to construct a 2 or 3 storeyed building in the first phase of the, proposed new annexe building. Additional shelfing space is also being provided by making suitable additions and alterations in the existing accommodation available in the Library which will yield space for one lakh books

(c) The existing facilities for the scholars and research students at the Library are satisfactory.

UGC grants to Universities

2934. SHRI SYED SHAHA-BUDDIN:

SHRI BISWA GOSWAMI:

Will the Minister of EDUCATION be pleased to state:

(a) the titles of various schemes under which grants are made by